

S U P R E M E      C O U R T   O F      I N D I A  
RECORD OF PROCEEDINGS  
CRIMINAL APPEAL NO(s). 145-146 OF 2011  
BEFORE THE REGISTRAR SUNIL THOMAS

RAJENDRA PRALHADRAO WASNIK

Appellant (s)

VERSUS

THE STATE OF MAHRASHTRA

Respondent(s)

(With appln(s) for stay of execution of sentence of death

Date: 24/11/2011      These Appeals were called on for hearing today.

For Appellant(s)

Mr.Kawaljit Singh Bhatia,adv.  
Mr. Subhro Sanyal,Adv.

For Respondent(s)

Ms. Asha Gopalan Nair,Adv.

UPON hearing counsel the Court made the following  
O R D E R

Service is complete. Original records are received. Appellant has filed additional documents at SLP stage. Both sides submit that no further steps are required. Hence, place the matter before the Hon'ble Court as per rules.

(Sunil Thomas)  
Registrar